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LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Friday, 25th November, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:—

- (1) Supplementary Statement No. II—Tenth Session, 1955 of Lok Sabha. [See Appendix II, annexure No.1].
- (2) Supplementary Statement No. VIII—Ninth Session, 1955 of Lok Sabha. [See Appendix II, annexure No. 2].
- (3) Supplementary Statement No. XII—Eighth Session, 1954 of Lok Sabha. [See Appendix II, annexure No. 3].
- (4) Supplementary Statement No. XVI—Seventh Session, 1954 of Lok Sabha. [See Appendix II, annexure No. 4].

- (5) Supplementary Statement No. XXII—Seventh Session, 1954 of Lok Sabha. [See Appendix II, annexure No. 5].
- (6) Supplementary Statement No. XXVII—Fifth Session, 1953 of Lok Sabha. [See Appendix II, annexure No. 6].
- (7) Supplementary Statement No. XXXII—Fourth Session, 1953 of Lok Sabha. [See Appendix II, annexure No. 7].
- (8) Supplementary Statement No. XXXVII—Third Session, 1953 of Lok Sabha. [See Appendix II, annexure No. 8].
- (9) Supplementary Statement No. XXXV—Second Session, 1952 of Lok Sabha. [See Appendix II, annexure No. 9].
- (10) Supplementary Statement No. XXXIII—First Session, 1952 of Lok Sabha. [See Appendix II, annexure No. 10].

BUSINESS ADVISORY COMMITTEE TWENTYSEVENTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Twenty-seventh Report of the Business Advisory Committee presented to the House on the 24th November, 1955."

Mr. Speaker: Motion moved:

"That this House agrees with the Twenty-seventh Report of the Business Advisory Committee presented to the House on the 24th November, 1955."

Shrimati Renu Chakravarty (Basirhat): When the Government Premises Eviction (Amendment) Bill was put